

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) Rahul Balaji Counsel for R2 B. Abhman
For Rahul Balaji

ORDER

Counsel for petitioner called absent. Counsel for R2 present. As seen the order dated 18.7.2017, the matter has been posted to 21.08.2017. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)